ANF 2C

APPLICATION FORM FOR REGISTRATION-CUM MEMBERSHIP CERTIFICATE (RCMC)

(Refer para 2.79 of the HBP)

Please Note: The process of application for RCMC is completely electronic and paperless. Applicant(s) may please navigate to the DGFT Website (<u>https://dgft.gov.in</u>) \rightarrow Services \rightarrow E-RCMC \rightarrow Apply for e-RCMC or Renewal of RCMC or Amendment of RCMC. The given ANF-2C is provided here for reference purposes. No paper copies or scanned copies of this ANF form are to be submitted to any Office(s) of DGFT.

Application Details		
Application Number	File Name	

Basic Details

Das		alis							
IEC	PAN	Firm	Date of Birth/	IEC	DGFT	Nature of	Category	CIN/	Annual
		Name	Incorporation	Issuance	RA	concern/	of	LLIP	Turnover of
				Date	Office	Firm	Exporters		the Firm
									(Previous
									FY in INR)

Ex	Export Performance in Last 3 years (as per IEC Profile submitted online under ANF-1)									
FY	Sub-Total (Direct	Total Deemed Exports	Total Exports	Export of	Total					
	Exports + Third (Supplies to EOU/ EHTP/ BTP/		(Sub-Total +	Service						
	Party Exports) STPI + Other Deemed Exports		Total Deemed							
		+Supplies to SEZ)	Exports)							

Firm Details					
Address Line 1	Address Line 2	City	Pin code	District	State

RCMC Details

RCMC	Issue	Issue	Products For	Expiry	Status	Exporter	Validity	Status
Number	Date	Authority	Which	Date		Туре	Period	From
			Registered					EPC

Branch	Branch Details										
Branch	Is SEZ	Is EOU	GSTIN	Address Line	Address Line	City	Pin Code	District	State		
Code				1	2	-					

Industrial Registration Details									
Registration Number Issuing Authority Date of Issue Product Registered									

Deta	ails Of Propri	ietor/Part	ner/Director/Karta/	Managing Trustee	•			
DIN	Foreign	Name	Address Line 1	Address Line 2	City	Pin Co	District	State

National			de	

Status holder Details								
Star Rating	Certificate Number/Issuing Authority	Date of issuance and validity						

Other Details (Prefe	erred sectors of	operations)					
Import List		E	Export List				
Tick the box as	s I/We have upda	ated my/our profile in <i>i</i>	ANF-1				
RCMC Details							
Name of Export	Main Line ɗ	Application Type	MSME	Status holder			
Promotion Council /	Business		Status				
Commodity Board							
Category of	No. of Years	Financial Year for	Annual Turnover of	Export			
Exporters	Membership	which Membership is	the Firm (Previous	Performance in			
	Applied for	applied for	FY in INR)	Previous FY			

Fee D	Fee Details									
S.No.	Fee Description	Amount	CGST		SGST		IGST		Total	
			Rate	Amount	Rate	Amount	Rate	Amount		

EPC Details		
Select Office for Submission of	Address of Selected Office	
Application		
Main Line of Business of Applicant	Select Your Branch for Applying for RCMC	
GSTIN of Branch	Address of Selected Branch	
Is the Branch SEZ?	Description of goods/ services for which	
	registered	

Export Products / Services				
Exporter	ITC(HS) Code/Service	Description of the product to be exported/services to be		
Туре	Code	rendered		

Authorised Representative for the council					
Category	Name	Designation	Address Line 1	Address Line 2	City
Pin Code	District	State	Telephone No	Mobile Phone No.	Email

Other Information (Countries to Which the Company is Exporting)				
Country Name				
Firm Profile				

Declaration

- 1. I hereby solemnly declare that the above stated information is true and correct and I undertake to abide by the FT (D&R) Act, 1992 and the provisions under FTP.
- 2. I/We hereby solemnly declare that the above stated information is true and correct. I/We undertake, without reservation. any to: (a) abide by the terms of the registration certificate granted to us on all our exports; abide any code of conduct that may be prescribed: (b) agree to bv (c) agree to abide by export floor price condition that may be stipulated by the Registering Authority;

(d) Furnish without fail monthly returns of exports including NIL returns to the Registering Authority by 15th day of the months following the quarter.

- 3. We further understand that our registration is liable to be cancelled in the event of breach of any of the undertakings mentioned above.
- 4. I solemnly declare that I have applied to the Export Promotion Council which pertains to our main line of business. In case I have applied to any other council, the application has been made within the purview of the provisions of **Para 2.80** of the Handbook of Procedures.

Place	Date		
Name	Designation		
Email	Mobile		
Office Address			
Residential			
Address			